

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1357
ANSWERED ON MONDAY THE 1st JULY, 2019
ASHADHA 10, 1941 (SAKA)**

CSR FUNDS TOWARDS SOCIAL VENTURE FUNDS

QUESTION

1357. SHRI ANNASAHEB SHANKAR JOLLE:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) whether the companies have been contemplating to contribute their CSR Funds towards Social Venture Funds (Formed under SEBI guidelines) and if so, the details thereof; and

(b) whether the Government permit CSR contribution to such funds and if so, the details thereof?

ANSWER

**THE MINISTER OF FINANCE
AND CORPORATE AFFAIRS**

वित्त एवं कारपोरेट कार्य मंत्री

(Smt. NIRMALA SITHARAMAN)

(श्रीमती निर्मला सीतारामन)

(a) Schedule VII of the Companies Act, 2013, enumerate the CSR activities to be undertaken by the companies and 'Social Venture Fund' is not covered under it.

(b) Does not arise.
